## The Prohibition of Unfair Practices in Technical, Medical Educational Institutions and Universities Bill, 2010

2388. SHRI B.K. HARIPRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has proposed to enact a Bill to make payment of capitation fee/donations to educational institutions, a cognizable offence;
- (b) the other salient features of the proposed Prohibition of Unfair Practices in Technical, Medical Educational Institutions and Universities Bill, 2010; and
- (c) whether presently there is any law to effectively check offences of payment of capitation fee and donations to institutions and colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Draft legislation to prohibit and punish unfair practices in technical and medical educational institutions and in the University system, including charging of Capitation Fee for admissions thereto, and to protect the interest of students and applicant seeking admission, has been approved by the Government for introduction in Parliament.

## Central Universities

†2389. DR. RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether all the eighteen Central Universities have started functioning with complete infrastructure from their identified locations (campuses);
- (b) if so, the details regarding infrastructure, number of lecturers, number of students and courses; and
- (c) if not, by when these Universities would start functioning from their respective campuses?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir. Out of sixteen Central Universities established under the Central Universities Act, 2009, only three, which have been established by conversion of erstwhile State Universities, have been functioning from their permanent campuses, and eleven Central Universities are functioning from temporary premises. The Central University of Himachal Pradesh is in the process of preparations in regard to temporary campus, and the Central University of Jammu has not yet been notified as the process of selection of Vice-Chancellor is underway.

- (b) Does not arise.
- (c) As functioning of these Central Universities from their permanent campuses is dependent on several factors like selection of sites, allotment of land, development of infrastructure and construction of buildings, it is not possible to indicate a definite timeframe in this regard.

<sup>†</sup>Original notice of the question was received in Hindi.